GOVERNMENT OF INDIA MINISTRY OF COMMUNICATIONS DEPARTMENT OF TELECOMMUNICATIONS

LOK SABHA UNSTARRED QUESTION NO. 1661 TO BE ANSWERED ON 8TH DECEMBER, 2021

BHARATNET PHASE II

1661. SHRI ADALA PRABHAKARA REDDY:

Will the Minister of COMMUNICATIONS be pleased to state:

- (a) the funds disbursed under BharatNet Phase II to Andhra Pradesh;
- (b) the details of gram panchayats that are yet to be made service ready under BharatNet Project, district-wise; and
- (c) the steps undertaken by the Government to expedite implementation of BharatNet Phase II project in the State after Covid-related disruptions?

ANSWER

MINISTER OF STATE FOR COMMUNICATIONS (SHRI DEVUSINH CHAUHAN)

- (a) & (b) BharatNet project is implemented in a phased manner to provide broadband connectivity to all Gram Panchayats (GPs) in the country, including Andhra Pradesh. In Andhra Pradesh, a total of 1,692 GPs were taken up for implementation under Phase-I through Powergrid Corporation of India Limited (PGCIL), out of which 1,681 GPs have been made Service Ready, as on 01.11.2021. The Phase-II in Andhra Pradesh is implemented in State-led model through the State Government under which 27 GPs have been made Service Ready out of 11,719 planned GPs. Further, 15 GPs were planned on Satellite media. In total, 1708 GPs have been made Service Ready in Andhra Pradesh. The District-wise details of the Gram Panchayats that are yet to be made Service Ready are given in **Annexure-I**.
- For BharatNet Phase-II, an amount of Rs. 227.14 crore has been released to the State Implementing Agency of Andhra Pradesh.
- (c) For expediting the implementation of the project, close monitoring by Department of Telecommunications (DoT) and Bharat Broadband Network Limited (BBNL) is done, and regular review meetings are held with the concerned State Government/Implementing Agency. Further, State Level Implementation Committee chaired by Chief Secretary of the State has also been constituted to monitor the progress of the project and to resolve the issues in a timely manner.

Annexure-I

Annexure referred to in Part (a) & (b) of the Lok Sabha Unstarred Question No. 1661 for answer on 08.12.2021

District-wise details of Gram Panchayats that are yet to be made Service Ready in Andhra Pradesh

| S. No. | Name of District | No. of GPs is yet to be Service |
|--------|------------------|---------------------------------|
| | | Ready |
| 1 | Visakhapatnam | 490 |
| 2 | Chittoor | 176 |
| 3 | Anantapur | 976 |
| 4 | East Godavari | 1069 |
| 5 | Guntur | 1011 |
| 6 | Krishna | 970 |
| 7 | Kurnool | 889 |
| 8 | Nellore | 940 |
| 9 | Prakasam | 1028 |
| 10 | Srikakulam | 1100 |
| 11 | Vizianagaram | 921 |
| 12 | West Godavari | 909 |
| 13 | YSR Kadapa | 790 |
